

The Soviet Organisation will render all technical assistance in the establishment of the factory on the basis of the agreement dated the 12th February, 1960 between the Governments of India and the USSR.

Glass Industry

603. Shri Himatsingka: Will the Minister of Commerce and Industry be pleased to state:

(a) whether any representations by the Glass Industry have been received regarding the difficulties experienced following the ban on import of Soda Ash for glass manufacture; and

(b) if so, the details thereof?

The Minister of Industry in the Ministry of Commerce and Industry (Shri Kanungo): (a) and (b). The Bengal and Orissa Glass Manufacturers' Associations have represented that the supply of imported Soda Ash should be continued because the indigenous manufacturers are not in a position to meet the requirements of the glass industry. Government have looked into the matter and are satisfied that adequate supply of Soda Ash to meet the full requirements of the industry would be available from indigenous production, allowing for the use of imported soda ash only by sheet glass factories for the next six months.

Heavy Industries

604. Shri Krishna Deo Tripathi: Will the Minister of Steel and Heavy Industries be pleased to state:

(a) the State-wise break-up of heavy industries installed under first and Second Five Year Plan together with persons employed therein;

(b) State-wise break-up of heavy industries installed so far under the Third Five Year Plan together with persons employed therein; and

(c) Statewise break-up of proposed heavy industries under the Third Five Year Plan during its remaining per-

iod together with probable number of persons to be employed therein?

The Minister of Steel and Heavy Industries (Shri C. Subramaniam): (a) to (c). The information is being collected and will be laid on the Table of the House as soon as possible.

महाराष्ट्र में कलाई मिल

६०५. श्री बे० शि० पाटिल : क्या वारिण्य तथा उद्योग मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि सरकार के पास महाराष्ट्र के यवतमाल जिले से उम जिले में एक रिपनिंग मिल स्थापित करने का प्रस्ताव आया है; और

(ख) यदि हां, तो उस पर क्या कार्यवाही की गई है ?

अन्तर्राष्ट्रीय व्यापार मंत्री (श्री मनुभाई शाह) : (क) जी, हां ।

(ख) आवेदन-पत्र पर विचार किया जा रहा है ।

Delimitation of Constituencies

606. { Shri Bishwanath Roy:
Shri Sonavane:
Shri R. S. Tiwary:
Shri Bibhuti Mishra;
Shri Basappa:

Will the Minister of Law be pleased to state whether on the basis of the census of 1961, the delimitation of the constituencies of the Lok Sabha and the State Assemblies would begin this year?

The Deputy Minister of Law in the Ministry of Law (Shri Bibhuthendra Mishra): In accordance with section 3 of the Delimitation Commission Act, 1962, a Delimitation Commission has been set up and it has already commenced its work under the Act.